

PROCEEDINGS OF THE PRL. DISTRICT JUDGE :: WEST GODAVARI :: ELURU

Present :- **Sri E. Bhima Rao**,
Prl. District Judge, Eluru.

Sub :- PRINTERS – Supply of **46 Nos. of Mike Sets along with installation** i.e., 1 No. of Ahuja DPA-770 Amplifier, 2 Nos. of Ahuja ASX-312 BT Speaker Boxes and 4 Nos. of Ahuja Studio Master XR-40 CC Podium Wireless Mikes to the each Court functioning in the Unit of West Godavari – Distribution – Orders – Issued.

- Ref :-**
1. Hon'ble High Court's ROC.No.770/1998-D1 (4), Dt.28.02.1998.
 2. G.O.Ms.No.148, Finance & Planning (FW-ADMN-I-TFR) Department, Dated 21.10.2000.
 3. Hon'ble High Court's Notification in ROC.No.192/SO/2020, Dt.04.10.2020
 4. Prl. District Court letter in Dis.No.3459, Dt.06.10.2020 addressed to the Hon'ble High Court of Andhra Pradesh.
 5. Hon'ble High Court's Letter in ROC.No.573/2020-D1 (1), Dt.16.10.2020.
 6. Office Note Dt.19.12.2020 and orders passed thereon.
 7. Quotations received from various firms on 31.12.2020.
 8. Purchase Committee Report Dt.31.12.2020.
 9. Office Note Dt.31.12.2020 and orders passed thereon.
 10. Prl. District Court's Letter in Dis.No.33, Dt.04.01.2021
 11. Office Note Dt.16.02.2021 and orders passed thereon.
 12. Other connected papers.

ORDER :: DATED : 16-02-2021.

The Prl. District Judge, West Godavari, Eluru, is pleased to distribute the **46 Nos. of Mike Sets along with installation** i.e., Ahuja DPA-770 Amplifier, Ahuja ASX-312 BT Speaker Boxes and Ahuja Studio Master XR-40 CC Podium Wireless Mikes to the following Courts in the Unit of West Godavari.

S.No.	Name or the Court	Quantity		
		Ahuja DPA-770 Amplifier	Ahuja ASX-312 BT Speaker Boxes	Ahuja Studio Master XR-40 CC Podium Wireless Mikes
1	PRL. DISTRICT COURT, ELURU.	2	4	8
2	I ADDL. DISTRICT COURT, ELURU	1	2	4
3	II ADDL.DISTRICT COURT, ELURU	1	2	4
4	V ADDL. DISTRICT AND SESSIONS COURT-CUM-SPECIAL COURT FOR TRIAL OF OFFENCES AGAINST WOMEN, ELURU	1	2	4
5	VII ADDL. DISTRICT COURT-CUM-FAMILY COURT-CUM, ELURU	1	2	4
6	SPL. COURT FOR TRIAL OF CASES UNDER SCS & STS (POA) ACT-CUM-VIII ADDL. DISTRICT JUDGE, ELURU	1	2	4
7	SPECIAL COURT PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 (POCSO), ELURU	1	2	4
8	PRL. SENIOR CIVIL JUDGE COURT, ELURU	1	2	4
9	ADDL. SENIOR CIVIL JUDGE COURT, ELURU	1	2	4
10	PRL. JUNIOR CIVIL JUDGE COURT, ELURU	1	2	4
11	I ADDL. JUNIOR CIVIL JUDGE COURT, ELURU	1	2	4
12	II ADDL. JUDL. MAGISTRATE OF I CLASS COURT, ELURU	1	2	4

S.No.	Name or the Court	Quantity		
		Ahuja DPA-770 Amplifier	Ahuja ASX-312 BT Speaker Boxes	Ahuja Studio Master XR-40 CC Podium Wireless Mikes
13	SPL. JUDL. MAGISTRATE OF I CLASS COURT (EXCISE), ELURU	1	2	4
14	JUDL. MAGISTRATE OF I CLASS COURT, SPL. MOBILE, ELURU	1	2	4
15	III ADDL. DISTRICT COURT, BHIMAVARAM	1	2	4
16	SENIOR CIVIL JUDGE COURT, BHIMAVARAM	1	2	4
17	PRL. JUNIOR CIVIL JUDGE COURT, BHIMAVARAM	1	2	4
18	I ADDL. JUNIOR CIVIL JUDGE COURT, BHIMAVARAM	1	2	4
19	II ADDL. JUDL. MAGISTRATE OF I CLASS COURT, BHIMAVARAM	1	2	4
20	JUNIOR CIVIL JUDGE COURT, BHIMADOLE	1	2	4
21	JUNIOR CIVIL JUDGE COURT, CHINTALAPUDI	1	2	4
22	PRL. JUNIOR CIVIL JUDGE COURT, JANGAREDDIGUEDEM	1	2	4
23	JUDL. MAGISTRATE OF I CLASS COURT, JANGAREDDIGUEDEM	1	2	4
24	IX ADDL. DISTRICT JUDGE COURT, KOVVUR	1	2	4
25	PRL. SENIOR CIVIL JUDGE COURT, KOVVUR	1	2	4
26	PRL. JUNIOR CIVIL JUDGE COURT, KOVVUR	1	2	4
27	I ADDL. JUNIOR CIVIL JUDGE COURT, KOVVUR	1	2	4
28	II ADDL. JUDL. MAGISTRATE OF I CLASS COURT, KOVVUR	1	2	4
29	X ADDL. DISTRICT JUDGE COURT, NARSAPUR	1	2	4
30	SENIOR CIVIL JUDGE COURT, NARSAPUR	1	2	4
31	PRL. JUNIOR CIVIL JUDGE COURT, NARSAPUR	1	2	4
32	ADDL. JUDL. MAGISTRATE OF I CLASS COURT, NARSAPUR	1	2	4
33	PRL. JUNIOR CIVIL JUDGE COURT, NIDADAVOLE	1	2	4
34	ADDL. JUNIOR CIVIL JUDGE COURT, NIDADAVOLE	1	2	4
35	PRL. JUNIOR CIVIL JUDGE COURT, PALAKOL	1	2	4
36	ADDL. JUNIOR CIVIL JUDGE COURT, PALAKOL	1	2	4
37	SENIOR CIVIL JUDGE COURT, TADEPALLIGUEDEM	1	2	4
38	PRL. JUNIOR CIVIL JUDGE COURT, TADEPALLIGUEDEM	1	2	4
39	I ADDL. JUNIOR CIVIL JUDGE COURT, TADEPALLIGUEDEM	1	2	4
40	II ADDL. JUNIOR CIVIL JUDGE COURT, TADEPALLIGUEDEM	1	2	4
41	IV ADDL. DISTRICT JUDGE COURT, TANUKU	1	2	4
42	SENIOR CIVIL JUDGE COURT, TANUKU	1	2	4
43	PRL. JUNIOR CIVIL JUDGE COURT, TANUKU	1	2	4
44	I ADDL. JUNIOR CIVIL JUDGE COURT, TANUKU	1	2	4
45	II ADDL. JUDL. MAGISTRATE OF I CLASS COURT, TANUKU	1	2	4

The Judicial Officers are requested to direct the concerned to enter the same in the Stock Register and make arrangement for necessary power points.

The receipt of the same shall be acknowledged.

[Signature]
PRL. DISTRICT JUDGE, 16/2
W.G., ELURU.

To
All the Judicial Officers in
West Godavari District.

Copy to
M/s. Chandra Radio Engineers,
Near Vasudevalayam, Powe Pet Station Road,
Eluru - 534002.

DIS HQ 823
DAVA 16/2/21

Stock File.